

Vials and Capsules for Hindustan Antibiotics

*323. SHRI RAMAKRISHNA MORE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that after establishing heavy capacity for vialing capsuling, etc., Hindustan Antibiotics Pimpri is getting various products manufactured through outside agencies;

(b) if so, the reasons why penal action has not been taken when almost all the expansion jobs had been delayed by the outside agencies?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) Due to delay in the commissioning of the formulation plant expansion, Hindustan Antibiotics Limited had a small portion of their formulation production carried out by outside agencies. This was done after ensuring full utilisation of their own capacity.

(b) Hindustan Antibiotics Limited have confirmed that penalties as provided for in the purchase order/contract, etc. are levied on the suppliers/contractors.

Setting up a telecom. project at Kharagpur

*324. SHRI SUDHIR KUMAR GIRI:

SHRI SATYAGOPAL MISRA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to set up a telecom. project at Kharagpur by the P&T Department;

(b) if so, when and the details thereof; and

(c) steps taken by Government thereon?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) Yes, Sir; there is a proposal to set up a new telecommunication factory at Kharagpur.

(b) Initially, a modern foundry for manufacture of certain essential cast iron line store items for telecommunication lines is being set up in the proposed new factory. This is expected to commence production during 1984.

(c) Land has been acquired and civil works have been sanctioned. Orders for plant and machinery have been placed.

Jobs handled by F.P.D.I.L.

*325. SHRI A. K. ROY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) details of the jobs now in the hand of the Fertilizer (Planning and Development) India Limited as on 1 January, 1982 and the different categories of manpower needed for that;

(b) whether it is a fact that the F.P.D.I.L. is capable of handling more jobs and this situation would aggravate with the completion of Namrup-III;

(c) whether it is a fact that even the different fertilizer companies in the public sector do not have any obligation to entrust their jobs to the F.P.D.I.L.; if so, facts in detail; and

(d) whether it is a fact that the F.P.D.I.L. is being starved of work; if so, steps taken thereon?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a)

The jobs on hand with Fertilizer (Planning and Development) India Limited as on 1st January, 1982 are the ammonia plant, urea plant and the off-sites of the Thal Fertilizer project, the urea plant of the Hazira fertilizer complex, the Namrup-III fertilizer project, the heavy water